

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. C.A.(CAA)/111(MB)2024

IN THE MATTER OF

Turakhia Steel And Metal (India) Private Limited

... Petitioner

Section 230 of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Counsel for the applicant (PH)

ORDER

CA(CAA)/111(MB) 2024 – Counsel for the applicant is directed to file hard copy of the scheme and also draft minutes. Adjourned to **10.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)
/Manish Tiwari/

Sd/-
REETA KOHLI
Member(Judicial)